

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.30/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.130 of 2017 in CP No. 72/2008
NAME OF THE COMPANY	Sanghi Textiles Pvt Ltd
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (6) Others
NAME OF THE RESPONDENT(S)	Sanghi Textiles Pvt Ltd & (8) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR.S.V. RAMAKRISHNA	Adv. P-5	9848403891	
Y. Suryanarayana	Adv.	9849866581	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R-3	PCS	9849056652	

Enclosed Order Sheet

Heard Dr. S.V. Ramakrishna, Learned Counsel for P-5, Shri Y. Suryanarayana, Learned Counsel and Shri A. Chakravorthy, Learned Counsels for P 1, 4&5 and Shri S. Chidambaram, Learned PCS for R-3.

Post the case on 06.12.2017.

Member (T)

Member (J)